

MONTHLY SALIENT STATISTICS OF CASES REGISTERED / DISPOSED BY NHRC DURING APRIL 2019

(data as on 08.05.2019)

Nature of incident	No. of cases registered	No. of cases disposed	Pendency as on date
CUSTODIAL DEATH (POLICE) (Inc. Code 807)	11	14	375
CUSTODIAL DEATH (JUDICIAL) (Inc. Code 301)	136	223	3338
DEATH IN POLICE ENCOUNTER (POLICE) (Inc. Code 812)	8	7	777
BONDED LABOUR (Inc. Code 601)	40	30	1143
CHILDREN (Inc. Code 100-117)	99	97	646
WOMEN (Inc. Code 1300-1316)	533	510	2439
SC/ST/OBC (Inc. Code 1900-1909)	154	198	697
OTHERS	4516	4610	10382
TOTAL	5497	5689	19797

SUO-MOTU Cognizance / Human Rights Defenders Cases registered during the month of April 2019

	No. of cases registered	No. of cases disposed	Pendency as on date
SUO-MOTU Cognizance	12	6	183
Human Rights Defenders	4	6	99

Cases where NHRC recommended Monetary relief during the month of April 2019

Nature of incident	No of Cases	Amount recommended (in Rs.)
CHILDREN	1	160000
IRREGULARITIES IN GOVT.HOSPITALS/PRIMARY HEALTH CENTRES	1	300000
CUSTODIAL DEATH (Judicial)	7	1400000
BONDED LABOUR	1	25000
POLICE	1	200000
RAPE OUTSIDE POLICE STATION	1	100000
ABUSE OF POWER	3	850000
ATROCITIES ON SC/ST (BY POLICE)	1	10000
CUSTODIAL DEATH (Police)	1	200000
CUSTODIAL TORTURE	1	50000
FAILURE IN TAKING LAWFUL ACTION	4	350000
FALSE IMPLICATIONS	1	100000
ILLEGAL ARREST	2	105000
UNLAWFUL DETENTION	1	30000
ALLEGED CUSTODIAL DEATHS IN POLICE CUSTODY	1	500000
ABDUCTION, RAPE AND MURDER	1	300000
GANG RAPE	2	110000
INDIGNITY OF WOMEN	1	5000
RAPE	1	50000
INACTION BY THE STATE GOVERNMENT/CENTRAL GOVT.OFFICIALS	6	2410000
ATROCITIES ON SC/ST/OBC	1	50000
TOTAL	39	7305000